

with body-guards by the Delhi Police/
Delhi Administration : -

- (i) Vice-Chairman, Delhi Development Authority
- (ii) Chairman, Delhi Transport Corporation;
- (iii) Deputy Commissioner, Delhi
- (iv) Deputy Commissioner of Police (Traffic) given to the present incumbent.

The Administrator of the Union Territory of Delhi has also been provided a body-guard.

(c) and (d). As and when felt necessary the position is reviewed and action taken to provide or withdraw body-guards.

Setting up of Rice Husk Cement Plants

1635. SHRIMATI MADHURI SINGH: Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to assist village Co-operatives in setting up rice husk ash cement plants to achieve the socio-economic objective of rural development ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJII CHANANA): (a) and (b). It has been reported by the Cement Research Institute of India that all possible assistance is being offered to individual, State institutions, private agencies and co-operative/organisations for setting up rice husk ash cement units. Following successful running of 2 tonnes per day Rice husk ash masonry production-cum-Demonstration unit set up by the Cement Research Institute of India at Gangoh, Saharanpur District of UP in June, 1980, the Institute initiated necessary

steps to offer the Rice Husk ash cement technology to the interested entrepreneurs. Three plants, one each at Nilokheri in Karnal District (Haryana), Guntur in Andhra Pradesh and Madras in Tamil Nadu, of capacities of 4 tpd., 4 tpd., and 10 tpd. respectively have been set up during June to November, 1981. It has also been reported that agreements have also been signed with parties by CRI for setting up Rice Husk Ash Masonry Cement unit in the capacity range of 2 to 4 tonnes per day in the States of Haryana, Punjab and Andhra Pradesh. Rice Husk Ash Cement plant has also been reported to have been set up at Kurukshetra based on the technology developed by the Indian Institute of Technology, Kanpur.

The Cement Research Institute of India has recently agreed to assist the Thanjavur District Small Scale Industries Association for providing necessary technical support for setting up of Rice Husk Ash Masonry Cement units.

However, no rice husk ash masonry is known to have been set up by village co-operatives so far.

जगत नारायण की हत्या की जांच में हुई
प्रगति तथा सन्त भिडरवाला की गिरफ्तारी

1636. श्री वृद्धि चन्द्र जैन :
श्री रामावतार शास्त्री :
श्री आर० एन० राकेश :

क्या गृह मन्त्री यह बताने की कृपा करेंगे
कि :

(क) पंजाब के सम्पादक और प्रकाशक
श्री जगत नारायण की हत्या की जांच के
बारे में अब तक क्या प्रगति हुई है ;

(ख) सन्त जरनैल सिंह भिडरवाला
को पुलिस द्वारा किस प्राधर पर गिरफ्तार
किया गया है और छोड़ा गया ; और

(ग) इस पर सरकार की क्या प्रति-
क्रिया है ?

गृह मंत्रालय में राज्य मंत्री श्री योगेन्द्र मकवाना : (क) मुख्य अभियुक्त नछत्तर सिंह को हत्या करने के तुरन्त बाद 9 सितम्बर, 1981 को गिरफ्तार कर लिया गया था और अब वह न्यायिक हिरासत में हैं। सन्त जरनैल सिंह भिडरवाला को 20 सितम्बर को गिरफ्तार किया गया था और न्यायालय द्वारा 15 अक्टूबर को रिहा कर दिया गया था। जांच पड़ताल की जा रही है।

(ख) अभियुक्त नछत्तर सिंह ने श्री जगन् नारायण की हत्या के अपराधिक षडयन्त्र में सन्त जरनैल सिंह भिडरवाला की सह-अपराधिकता का भेद खोला। सन्त भिडरवाला को गिरफ्तार करने के लिए न्यायालय से गैर जमानती वारंट प्राप्त किए गये। उनको 20-9-1981 को हिरासत में लिया गया और न्यायालय द्वारा अपर्याप्त साक्ष्य के कारण 15-11-1981 को रिहा किया गया।

(ग) यह फौजदारी अपराध की जांच पड़ताल का मामला है जो प्राथमिक रूप से राज्य से सम्बन्धित है।

Reports on Tribal Languages

1637. SHRI GIRIDHAR GOM-ANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the works undertaken by Language Division of his Ministry in the year 1980-81 and 1981-82 ;

(b) the gist of the reports submitted so far regarding the tribal languages therefor;

(c) the organisations engaged for preparation and collection of datas in the State level;

(d) names of the tribal language in Orissa selected for such study and preparation of the report therefor; and

(e) the role played by this Division for promotion of tribal languages in India therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA). (a) to (e). There is no separate Language Division in the Ministry of Home Affairs other than the Department of Official Language which deals mainly with Hindi, the national language. The Central Institute of Indian Languages, Mysore under the Ministry of Education and Culture is engaged in the development of all Indian languages including tribal languages and dialects. The details of the work undertaken by the Institute is given in the statement attached.

Statement

Note on the work being done by the Central Institute of Indian Languages Mysore on promotion and development of Tribal Languages.

The Central Institute of Indian Languages, Mysore is also engaged on the task of promotion and development tribal and other border languages with a view to helping their use in school education and adult education. The Institute has developed a bilingual education programme for the speakers of tribal languages in which the initial education is imparted in the Particular tribal languages and then the learners are gradually and scientifically transferred to the medium of the language of their state or region.

The C.I.I.L. has been working on 40 tribal and border languages as given in the Annexure. The Institute has published phonetic reading, grammar, dictionaries, school primers, adult literacy primers etc. in some of these languages.